

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Transfers and Postings of Civil Judges (Junior Division).

ORDER

No.: 1672 of 2025/RG

Dated: 19.11.2025

In the interest of administration, the following transfers and postings of Civil Judges (Junior Division) are hereby ordered:-

1. Ms. Shilpa Dogra, Munsiff/Additional Special Mobile Magistrate, Ramban is transferred and posted as Principal Magistrate, Juvenile Justice Board, Doda against the vacant post.
2. Ms. Poonam Gupta, Munsiff/ Additional Special Mobile Magistrate, Billawar is transferred and posted as District Mobile Magistrate (T), Kathua vice Ms. Neena Thakur.
3. Ms. Neena Thakur, District Mobile Magistrate (T), Kathua is transferred and posted as Munsiff, Udhampur against the vacant post.
4. Ms. Himani Parihar, Munsiff, Samba is transferred and posted as Principal Magistrate, Juvenile Justice Board, Jammu vice Ms. Arusa Chowdhary.
5. Shri Raja Arshad Hamid, Additional Mobile Magistrate (T), Srinagar is transferred and posted as Principal Magistrate, Juvenile Justice Board, Srinagar vice Ms. Mainaaz Qadir.
6. Ms. Mainaaz Qadir, Principal Magistrate, Juvenile Justice Board, Srinagar is transferred and posted as Munsiff/Additional Special Mobile Magistrate, Pantha Chowk vice Ms. Shivani Attri.
7. Ms. Shazia Chowdhary, Munsiff/Additional Special Magistrate, Doda is transferred and posted as Munsiff, R.S Pura against the vacant post.
8. Shri Lakshay Badyal, Munsiff, Nobra is transferred and posted as Munsiff, Hiranagar against the vacant post.
9. Ms. Deldan Angmo, Munsiff, Sankoo is transferred and posted as Munsiff/Additional Special Mobile Magistrate, Khalsti vice Shri Syed Tyoub Bukhari.
10. Ms. Arusa Chowdhary, Principal Magistrate, Juvenile Justice Board, Jammu is transferred and posted as Principal Magistrate, Juvenile Justice Board, Rajouri against the vacant post.
11. Shri Adnan Manzoor, 4th Additional Munsiff, Srinagar is transferred and posted as Principal Magistrate, Juvenile Justice Board, Baramulla against the vacant post.
12. Ms. Mufti Nahida, Munsiff, Kangan is transferred and posted as Additional Mobile Magistrate (T), Srinagar vice Shri Raja Arshad Hamid.


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13. Ms. Nazia Hassan, Munsiff Chadoora is transferred and posted as 4th Additional Munsiff, Srinagar vice Shri Adnan Manzoor.
14. Ms. Isha Jerath, Munsiff, Gandoh Bhaleesa is transferred and posted as 2nd Additional Munsiff, Jammu against the vacant post.
15. Ms. Ritika Jamwal, Munsiff Mahore is transferred and posted as Munsiff, Samba vice Ms. Himani Parihar.
16. Shri Himanshoo Attri, Munsiff/Additional Special Mobile Magistrate, Pahalgam is transferred and posted as Munsiff, Mahore vice Ms. Ritika Jamwal.
17. Shri Mansoor Ahmad Mir, Munsiff Tangdhar is transferred and posted as Munsiff/Additional Special Mobile Magistrate, Kralpora against the vacant post.
18. Shri Ashutosh Sharma, Munsiff Bani is transferred and posted as Munsiff, Ramban against the vacant post.
19. Shri Sadiq Ali Wazir, Munsiff/Additional Special Mobile Magistrate, Drass is transferred and posted as Munsiff, Sankoo vice Ms. Deldan Angmo.
20. Shri Moonis Wahid, Munsiff/Additional Special Mobile Magistrate, Ganderbal is transferred and posted as Munsiff, Kangan vice Ms. Mufti Nahida.
21. Shri Syed Tyoub Bukhari, Munsiff/Additional Special Mobile Magistrate, Khalsti is transferred and posted as Munsiff, Chadoora vice Ms. Nazia Hassan.
22. Ms. Shivani Attri, Munsiff/Additional Special Mobile Magistrate, Pantha Chowk is transferred and posted as Munsiff, Bani vice Shri Ashutosh Sharma.
23. Ms. Andleeb Singh, Munsiff Budhal is transferred and posted as Munsiff, Majalta against the vacant post.

Note:-

- i. The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgment/orders are pronounced in such matters before moving.
- ii. The transferee Officers shall hand over the charge to any other available Judicial Officer or Revenue Officer.

By Order.


(M.K Sharma)

Registrar General
Dated: 19.11.2025

No.: 72377-437 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Director, J&K Judicial Academy, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
12. Concerned Judicial Officers _____;
13. Director Finance, High Court of J&K and Ladakh, Jammu.
14. Accounts Officers of both the wings of the High Court
15. Incharge Statistical Section, High Court of J&K and Ladakh;
..... for information and necessary action.

16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.


Registrar General